

RAJYA SABHA

Tuesday, the 17th March, 2015/ 26th Phalguna, 1936 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

MEMBERS SWORN

Shri Amar Shankar Sable (Maharashtra)

Shri Raj Babbar (Uttarakhand)

Ms. Dola Sen (West Bengal)

MR. DEPUTY CHAIRMAN in the Chair.

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Corporate Affairs

THE MINISTER OF FINANCE; THE MINISTER OF CORPORATE AFFAIRS; AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY): Sir, I lay on the Table, under sub-section (3) of Section 63 of the Competition Act, 2002, a copy each (in English and Hindi) of the following Notifications of the Ministry of Corporate Affairs:-

- (1) G.S.R. 70 (E), dated the 4th February, 2015, publishing the Competition Commission of India (Salary, Allowances and other Terms and Conditions of Service of Chairperson and other Members) Amendment Rules, 2015.

[Placed in Library. *See* No. L.T. 2154/16/15]

- (2) S.O. 354 (E), dated the 5th February, 2015, notifying exemptions to the Vesseles Sharing Agreements of Liner Shipping Industry from the provisions of section 3 of the Competition Act, 2002 for a period of one year from the date of publication of this Notification.

[Placed in Library. *See* No. L.T. 2155/16/15]

Reports and Accounts (2013-14) of various institutes, Academy, Society and Authority

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): Sir, I lay on the Table